

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH DISTRICT, SAKET COURTS COMPLEX, NEW DELHI

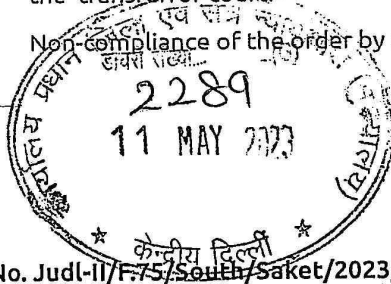
ORDER

In order to ensure the equal distribution of cases amongst all the Additional District Judges of South District, the cases mentioned below in column no. 3 are hereby withdrawn from the court mentioned below in column no. 2 and assigned to the court mentioned in column no. 4 with immediate effect:-

(1)	(2)	(3)	(4)
Sl. No.	Name of the Transferor Court	Description of Cases Transferred	Name of the Transferee Court
1	Sh. Chanderjit Singh, ADJ-05	Cases as per Annexure – "A"	In the court of undersigned

Note:-

- The Ahlmads/ Asst. Ahlmad of the Transferor Court is hereby directed to send the **transferred case files forthwith to the transferee courts** and also to display a copy of this Order on the Notice Board of the court concerned for information of all concerned advocates/ parties.
- The connected cases (if any) shall be retained by the transferror court..
- The case(s) which are reserved for orders/judgments shall be retained by the transferror court.
- The case(s) which are triable by any earmarked or Special court(s), if any, shall also be retained by the transferror court.
- Non-compliance of the order by any concerned official shall be viewed seriously.



Shalinder
(SHALINDER KAUR)

Principal District & Sessions Judge South
Saket Court Complex, New Delhi

No. Judl-II/F.75/South/Saket/2023 _____ 12497-12514 Dated, New Delhi the 11/5/2023

Copy of order forwarded to:

- 1 The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2 The Officers concerned.
- 3 The Officer In-charge, Computer Branch (South), Saket Courts, New Delhi.
- 4 The Branch-In-charge, Filing Section, South District, Saket Court.
- 5 The Secretary, Bar Association, Delhi/New Delhi.
- 6 The Website Committee, Tis Hazari Court, Delhi.
- 7 The PRO/APRO, South District.
- 8 The Branch-In-charge, Computer Branch (South), Saket Courts **with the direction to upload the same on the website of District Court Saket.**
- 9 PS/Reader to the Ld. Principal District & Sessions Judge (South).
- 10 Notice Board (through Care Taker).
- 11 R & I Branch, South District for uploading for **LAYERS.**

Shalinder
Principal District & Sessions Judge South
Saket Court Complex, New Delhi

List of Cases from the Court of Sh. Chanderjit Singh, ADJ-05, South

Sl. No	Case No	Case Title	Next date of hearing	Purpose
1	CS DJ/206451/2016	NARENDER PAL SINGH Vs KIDAR REALTORS DEVELOPERS PVT. LTD. ORS.	09-05-2023	Final Arguments (Civil)
2	CS DJ/205461/2016	RAJ KUMAR Vs JAI KUMAR ORS.	09-05-2023	Final Arguments (Civil)
3	CS DJ/207778/2016	JAGVEER SINGH Vs RADHEYSHYAM (SR. CITIZEN) ORS	10-05-2023	Final Arguments (Civil)
4	CS DJ/207319/2016	SHARIF KHAN Vs ABUDUL WAHID	11-05-2023	Defendant/Respondent Evidence
5	CS DJ/208/2020	SUMANGLI GUPTA Vs RAJIV GUPTA	15-05-2023	Defendant/Respondent Evidence
6	CS DJ/206124/2016	MR. OMESH SAIGAL Vs MR. H.R. VAISH,	15-05-2023	Final Arguments (Civil)
7	CS DJ/206767/2016	CANARA BANK Vs MS DHANBAD DURGAPUR SUPER-CONNECTING PVT. LTD. ORS.	17-05-2023	Final Arguments (Civil)
8	CS DJ/533/2021	AFSAR ALI Vs RAM MEHAR	20-05-2023	Plaintiff/Petitioner Evidence
9	CS DJ/462/2020	AMARENDRA SINHA Vs SANJAY SAXENA	03-06-2023	Plaintiff/Petitioner Evidence
10	CS DJ/205794/2016	SUPERIOR GLASS PVT. LTD. Vs H.S. OBEROI BUILDTECH PVT. LTD.	05-06-2023	Final Arguments (Civil)
11	CS DJ/122/2020	MANJU DEVI Vs MEENA	04-07-2023	Plaintiff/Petitioner Evidence
12	CS DJ/214/2021	MEERA JAIN Vs RAHUL GUPTA	04-07-2023	Defendant/Respondent Evidence
13	CS DJ/205995/2016	SH. BANWARI LAL SHARMA Vs SH. ASHOK SARIN	14-07-2023	Plaintiff/Petitioner Evidence
14	CS DJ/644/2019	ASHOK SARIN (COUNTER CLAIM) Vs BANWARI LAL SHARMA AND ORS.	14-07-2023	Plaintiff/Petitioner Evidence
15	CS DJ/281/2020	JITENDRA YADAV Vs ANKIT CHAUDHRY	05-08-2023	Plaintiff/Petitioner Evidence
16	CS DJ/207736/2016	MS MUTHOOT EXCHANGE COMPANY PVT LTD Vs AMIT NARULA ANR	10-08-2023	Final Arguments (Civil)
17	CS DJ/105/2021	VEER SANSANWAL Vs ADITYA SANSANWAL AND ORS.	26-08-2023	Plaintiff/Petitioner Evidence
18	CS DJ/717/2019	ASHOK PAUL Vs SANJEET KUMAR	31-08-2023	Plaintiff/Petitioner Evidence
19	CS DJ/157/2021	SUMAN Vs RAJ KUMAR	01-09-2023	Plaintiff/Petitioner Evidence
20	CS DJ/571/2019	NEW RESIDENTS WELFARE ASSOCIATION Vs REKHA GODARA	11-09-2023	Plaintiff/Petitioner Evidence
21	CS DJ/155/2021	SAPAN BHARDWAJ AND ORS. Vs PREM CHAND BHARDWAJ AND ANR.	13-09-2023	Plaintiff/Petitioner Evidence